

IN THE HIGH COURT OF JUDICIATURE AT BOMBAY

ORDINARY ORIGINAL CIVIL JURISDICTION

COMPANY PETITION NO. 1217 OF 2000

In the matter of Sections 433 and 434
of the Companies Act, 1956;

- AND -

In the matter of **Deepak Machineries Pvt.
Ltd.**, A Company incorporated under the
Companies Act I of 1956, having
its Registered Office at Gat No. 255/B,
Jyotibai Nagar, Talawade, Taluka – Haveli,
District – Pune.

.....Respondent

ISPAT INDUSTRIES LTD., formerly known as)

Nippon Denro Ispat Ltd., a Company incorporated under the)

Company's Act, 1956 and having its Registered Office at)

Park Plaza, 71, Park Street, Calcutta – 700 016 and Mumbai Office)

at Nirmal, 7th Floor, Nariman Point, Mumbai – 400 021.)..Petitioner

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR**

To,

The Official Liquidator,
High Court,
Bombay.

Order pronounced on **22nd day of June 2010**, by the Hon'ble Company Judge
Shri S.J.Vazifdar for the appointment of the Official Liquidator as Liquidator of the
undermentioned Company :-

...2/-

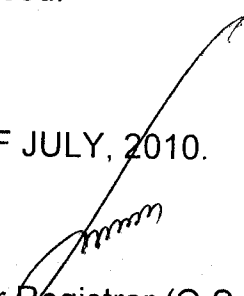
NAME OF THE COMPANY : Deepak Machineries Pvt.Ltd.,

REGISTERED OFFICE AT : Gat No. 255/B, Jyotibai Nagar,
Talawade, Taluka – Haveli,
District – Pune.

PETITIONER'S ADVOCATE : M/s.T.N.Tripathi & Company
DATE OF THE PRESENTATION : 7th August, 2000.
OF THE PETITION.

Copies of the Minutes of the Order passed in Company Petition
No. 1217 of 2000 and Petition are enclosed.

DATED THIS 12th DAY OF JULY, 2010.


For Registrar (O.S.)/
Prothonotary & Senior Master


Sevalle
13/7/10
SEALER

DATED THIS -----DAY OF JULY, 2010

NOTE :- It will be the duty of the persons as are liable to make out
or to concur in making out a statement of affairs under Section 454
to attend on the Official Liquidator at such time and place as he may
appoint and to give him all information he may require.

CC To :-

- 1) The Registrar of Companies,
Ministry of Corporate Affairs,
100, Everest Building, Marine Lines
Mumbai – 400 020.

IN THE HIGH COURT OF JUDICIATURE
AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 1217 OF 2000.

Ispat Industri^{es} Ltd. ..Petitioner.

-Versus-

Deepak Machineries Pvt.Ltd. Respondents

NOTIFICATION

DATED THIS 12th DAY OF JULY, 2010.

COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE,
BOMBAY.